1 2

- 26 जहांगीर पुरी
- 27 ग्रादर्श नगर
- 28 मंदिया महल
- 29 गोती नगर
- 30 पटेल नगर
- 31 राजेन्द्र नगर
- 32 करोल बाग
- 33 राम नगर

Report about the rape of tribal women iu Bihar

158. SHRI VAYALAR RAVI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government obtained any report from the Bihar Government regarding the complaint of rape against iribal women; and

(b) if so, the details thereof and action taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (b). Information is being collected and will be laid on the Table of the House.

Atrocities against Adivasis

159. SHRI VAYALAR RAVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) wheher the atrocities against the Adivasis is on the increase in the country; and

(b) the details of cases compiaints received during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI

P. M. SAYEED): (a)-and (b). Since 'Police' and 'PubHc. Order' are state subjects, it is for the concerned State Governments to take steps for preventing atrocities: on Scheudled Castes and Scheduled Tribes. The Government of India has, however, issued guidelines to all the States and Union Territories detailing the Preventive, punitive and rehabilitative measures to be taken to atrocities check against Scheduled Castes/Scbe-dtiled Tribes.

Rape of tribal women

160. SHRI VAYALAR RAVL Will Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has come to know of the press reports of a series of rape against the young tribal women;

(b) whether any such cases of rape involving VIPs- have also come to Central Government's notice; and

fc) whether it is a f^{ac}t that those rits are not arrested?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. SAYEEDO: (a) to (c). Information is being collected and will be laid on the Table of the House.

पेट्रोलियम उपकर का उपयोग

161. शीमती सुबमा स्वराज :

श्री राम जेठमलानी:

क्या पेट्रोलियम स्रौर प्राइतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में सरकार द्वारा पेट्रोलियम उपकर की वसूली की जाती है ;